

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
SPECIAL BENCH (COURT-I)

CP-286/2016  
(CA-66(PB)/2019)

In the matter of :

Hari Pravat Reality (P) Ltd

..PETITIONER

Vs.

Govt. of National Capital Territory of Delhi

.. RESPONDENT

SECTION :

Under Section 391-394

Order delivered on 09.4.2019

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

DEEPA KRISHAN  
Hon'ble Member (Technical)

For the Petitioner : Mr. Deepak Diwan, Advocate

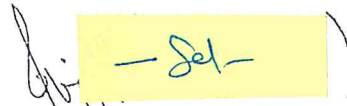
For the Respondent : -

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence,  
the same is adjourned to 23.4.2019.



(DEEPA KRISHAN )  
MEMBER (TECHNICAL)



(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
09.4.2019